

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 520  
TO BE ANSWERED ON 23.07.2015

NATIONAL SOCIAL ASSISTANCE PROGRAMME

520: COL. SONARAM CHOUDHARY:

Will the Minister of **Rural Development** be pleased to state:

- (a) the salient features of the National Social Assistance Programme;
- (b) the funds allocated and spent under the said programme during each of the last five years and the current year, State / UT-wise;
- (c) whether the beneficiaries of the said programmes are selected from BPL families;
- (d) if so, whether the criteria is justifiable and if so, the reasons therefor;
- (e) whether the Government proposes to take concrete steps to implement the said programmes in effective manner and extend the benefit of the same to the needy people; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
( SHRI SUDARSHAN BHAGAT )

- (a) Salient features of the National Social Assistance Programme (NSAP) are at Annexure-I. Details of funds allocated and spent under NSAP during each of the last five years and the current years are at Annexure-II.
- (b) & (d) Beneficiaries under the schemes of NSAP are selected from the households living Below Poverty Line(BPL) on fulfilling the eligibility criteria prescribed by the Government of India. The number of beneficiaries is calculated

taking into account the 2001 Census and poverty ratio of 2004-05 given by the then Planning Commission.

(e) & (f) : Schemes under NSAP are for the most vulnerable section of the society. To ensure an effective and efficient public service delivery system, the progress of implementation of the schemes is regularly monitored by the Ministry of Rural Development through Monthly Progress Reports given by the States/ UTs in prescribed format. The performance of the programme is reviewed with State Secretaries once in a quarter during Performance Review Committee (PRC) meetings of the Ministry. The programme is also monitored by National Level Monitors (NLMs) during their field visits. NSAP is included in the schemes to be reviewed by the Vigilance & Monitoring Committees (V&MCs) constituted at the District level, along with other Rural Development Schemes. MPs are represented in the V&MCs in the districts. In order to involve community in the monitoring of NSAP social audit has now been mandated for the programme. The progress is also monitored through data collected through the management software NSAP-MIS.

\*\*\*\*\*

Annexure-I

Annexure referred to in reply to Lok Sabha Unstarred Question No. 520 for reply on 23-07-2013.

**Salient features of the schemes under National Social Assistance Programme (NSAP)**

- (a) **Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Pension / Central assistance of Rs. 200/- per month is provided to persons in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above belonging to BPL households.
- (b) **Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme pension/ Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.
- (c) **Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme pension / Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.
- (d) **National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.
- (e) **Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible, are not receiving old age pension.

**Annexure referred to in reply to Lok Sabha Un Q. No. 520 for reply on 23-07-2015**  
**Details of funds allocated and spent under the National Social Assistance Programme (NSAP) during the last five years and the current Programme (NSAP) of State-Uts**

Sl. No.	States/UTs	2010-2011		2011-2012		2012-2013		2013-2014		2014-2015		2015-2016	
		Allocation	Total Release	Allocation	Total Release	Allocation	Total Release	Allocation	Total Release	Allocation	Total Release	Allocation	Total Release
1	Andhra Pradesh	39667.00	39667.00	40949.02	40949.02	67563.36	67563.36	62495.43	62861.79	27335.54	27335.54	24754.60	9111.85
2	Bihar	56002.00	56002.00	97147.75	97147.75	101216.67	101216.67	132391.73	141881.03	99293.82	99293.82	97933.48	33097.94
3	Chhattisgarh	17952.00	17952.00	23506.54	23506.54	23072.95	23072.95	28551.35	31522.75	23410.32	23410.32	25694.06	7803.44
4	Goa	84.00	84.00	129.00	129.00	292.00	292.00	274.21	0.00	0.00	0.00	592.19	0.00
5	Gujarat	5871.00	5871.00	8998.00	8998.00	13246.21	13246.21	18143.76	13608.00	11583.30	11583.30	23099.83	4535.94
6	Haryana	5324.00	5324.00	6929.82	6929.82	7505.39	7505.39	7796.01	8316.67	5847.00	5847.00	8795.89	1949.00
7	Himachal Pradesh	2828.00	2828.00	2934.39	2934.39	3098.36	3098.36	3323.01	3522.86	2492.27	2492.27	2970.37	830.76
8	J & K	2564.00	2564.00	2372.00	2372.00	4308.89	2821.15	3888.20	4173.95	3453.06	3453.06	3405.02	1151.01
9	Jharkhand	18166.00	18166.00	27728.08	27728.08	18215.64	18215.64	29198.87	33618.19	21899.13	21899.13	33659.62	7299.71
10	Karnataka	32296.00	32296.00	39782.87	39782.87	45649.44	45649.44	53350.01	40014.00	40012.50	40012.50	40882.10	13337.50
11	Kerala	6615.00	6615.00	8594.37	8594.37	9164.00	9164.00	13986.50	16103.39	10489.89	10489.89	18513.16	3496.63
12	Madhya Pradesh	34686.00	34686.00	53973.36	53973.36	54351.43	54351.43	74453.83	80137.90	55840.38	55840.38	60499.31	18613.46
13	Maharashtra	28573.00	28573.00	20505.99	20505.99	43866.00	43866.00	72258.14	0.00	37053.67	37053.67	89206.98	9494.57
14	Odisha	37288.00	37288.00	51086.43	51086.43	74305.32	74305.32	71294.94	72925.64	53471.22	53471.22	55215.10	17823.74
15	Punjab	4845.00	4845.00	4414.00	4414.00	5783.11	5763.11	6739.34	5055.00	5054.50	5054.50	6699.61	1684.83
16	Rajasthan	14507.00	14507.00	25538.44	25538.44	25513.08	25513.08	31275.40	34008.33	23456.55	23456.55	31572.99	7818.85
17	Tamilnadu	22876.00	22876.00	31909.00	31909.00	57350.39	57350.39	58519.36	60936.74	43889.54	43889.54	50445.27	14629.84
18	Telangana									19536.03	19536.03	17691.55	6512.01
19	Uttar Pradesh	110319.00	110319.00	131679.43	131679.43	163952.23	111027.03	157951.23	164710.68	109269.59	109269.59	148528.55	39487.81
20	Uttarakhand	4562.00	4562.00	7578.09	7578.09	7904.87	7904.87	9957.35	10882.87	6584.44	6584.44	9667.30	2489.33
21	West Bengal	39407.00	39407.00	47504.93	47504.93	78165.01	78165.01	83156.12	89807.63	71603.70	71603.70	59273.02	23867.91
<b>NE States</b>													
22	Arunachal Pradesh	285.00	285.00	504.12	504.12	1138.98	1138.98	1057.28	792.00	825.84	825.84	2369.61	0.00
23	Assam	16787.00	16787.00	11207.50	11207.50	22504.42	22504.42	21584.02	16188.00	20150.36	20150.36	59979.40	6716.79
24	Manipur	1126.00	1126.00	1893.93	1893.93	1697.50	1044.22	2371.73	2519.18	1778.79	1778.79	4754.79	0.00
25	Meghalaya	1664.00	1664.00	1486.49	1486.49	1062.00	1062.00	1889.26	2175.20	1416.96	1416.96	5742.37	472.32
26	Mizoram	750.00	750.00	792.78	792.78	867.57	867.57	803.72	839.09	718.68	718.68	2049.09	239.56
27	Nagaland	1164.00	1164.00	1027.72	1027.72	1677.27	1048.52	1534.80	1639.13	1377.93	1377.93	3359.13	459.31
28	Sikkim	422.00	422.00	455.53	455.53	236.00	236.00	573.51	685.06	504.36	504.36	1256.88	0.00
29	Tripura	4370.00	4370.00	3978.37	3978.37	4491.91	4491.91	5352.17	5713.78	5177.89	5177.89	11388.73	1366.29
	<b>Sub Total</b>	<b>511000.00</b>	<b>511000.00</b>	<b>654607.95</b>	<b>654607.95</b>	<b>838200.00</b>	<b>782485.03</b>	<b>954171.28</b>	<b>904638.86</b>	<b>703527.26</b>	<b>703527.26</b>	<b>900000.00</b>	<b>234290.40</b>
<b>Union Territories</b>													
30	A&N Islands	75.00	75.00	198.00	198.00	230.69	174.00	246.99	0.00	0.00	0.00	145.33	0.00
31	Chandigarh	145.00	145.00	158.00	158.00	189.61	190.00	201.96	150.49	0.00	0.00	118.75	201.97
32	D&N Haveli	215.00	215.00	238.00	238.00	272.14	204.00	292.29	0.00	0.00	0.00	170.47	0.00
33	Daman & Diu	17.00	17.00	32.00	32.00	43.44	33.00	50.34	0.00	0.00	0.00	29.44	0.00
34	NCT Delhi	3998.00	3998.00	3709.00	3709.00	4860.31	4455.00	5458.53	5458.63	4093.92	4093.92	6254.57	0.00
35	Lakshadweep	11.00	11.00	22.00	22.00	27.44	21.00	30.68	0.00	0.00	0.00	18.00	0.00
36	Puducherry	739.00	739.00	682.00	682.00	873.00	873.00	998.71	997.68	749.01	749.01	1145.43	0.00
	<b>Sub Total</b>	<b>5200.00</b>	<b>5200.00</b>	<b>5039.00</b>	<b>5039.00</b>	<b>6496.62</b>	<b>5950.00</b>	<b>7279.50</b>	<b>6606.80</b>	<b>4842.93</b>	<b>4842.93</b>	<b>7882.00</b>	<b>201.97</b>
	<b>GRAND TOTAL</b>	<b>516200.00</b>	<b>516200.00</b>	<b>659646.95</b>	<b>659646.95</b>	<b>844696.61</b>	<b>788435.03</b>	<b>961450.78</b>	<b>911245.66</b>	<b>708370.19</b>	<b>708370.19</b>	<b>908200.00</b>	<b>234492.37</b>

N.R.- Not Reported